term loan assistance will be extended by SIDBI to State Small Industries Development Corporations, State Infrastructure Development Corporations and other such corporations or authorities engaged in developing industrial areas exclusively for the SSI sector. Preference under the scheme will be given to those projects which are located in rural and semiurban areas or centrally notified backward districts

(c) All the States and Union Territories are eligible for assistance under this scheme, which has been introduced by SIDBI only on the 4th of December, 1990. Sanctions are yet to be accorded under this scheme.

## Winding up of Export Inspection Agency

- \*114. SHRI PARVATHANENI UP-ENDRA'. Will the Minister of COM-MERCE be pleased to state;
- (a) whether Government have decided to wind up the Export Inspection Agency, and
- (b) if so, what are the reasons for taking such a decision?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWAMY) (a) No, Sir.

(b) Does not arise.

Possibility of closure of small foundry units due to hike in import duty on pig iron

\*115 SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minister of STEEL AND MINES be pleased to state

(a) whether Government are aware of the fact that small foundry units are on the verge of closure because of the increase in import duty on pig iron and curtailment of its domestic production by Steel Authority of India Limited:

- (b) whether any representation has been received by Government for reduction in customs duty on imported pig iron, if so, what action have been taken thereon, and
- (c) what steps Government propose to take to help these small foundry units?

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN): (a) Auxiliary import duty on pig iron was increased only w.e.f. 15th December, 1990, along with several other items, and thus closure of foundry units on this account does not arise.

Production of pig iron by SAIL in 1990-91, so far, has decreased. However, total production of pig iron in the country upto November, 1990 has increased by 4.8 per cent over the corresponsing period of last year.

(b) and (c) In response to several representations received from Associations of foundry units and State Governments for reduction in customs duty on imported pig iron, the Government had reduced the import duty on pig iron from 45 per cent ad valorem to 20 per cent ad valorem with effect from 20th September, 1990 for import of 2 lakh tonnes of foundry grade pig iron by MMTC.

Production of Pig Iron is delicensed. Government is encouraging pig iron production in the secondary sector.

Use of electronic voting machine and issue of identity cards to voters

\*116 SHRI CHATURANAN MISHRA:

SHRI N E. BALARAM.

Will the Minister of LAW AND JUS-TICE be pleased to state:

(a) whether the then Chief Election Commissioner, Mrs Rama Devi held meeting with the Chief Electoral Officers of all the States and Union Territories;

- (b) whether it was unanimously agreed to use electronic voting machines in all the future elections and also to issue multi-purpose identity cards to all voters in the country; and
- (c) if so, the estimated expenditure involved in getting electronic voting machines and to issue identity cards?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWAMY) (a) Yes, Sir.

- (b) The consensus in the meeting was in favour of use of electronic voting machines at future elections. No decision was, however, taken in regard to issue of multi-purpose identity cards to voters in the country
- (c) It is estimated that a total number of 6 lakh machines will be required to cover all parliamentary constituencies in the country. The Election Commission has already procured 1 5 lakh machines at the cost of Rs 75 crores and the remaining 4 5 lakh machines are estimated to cost about Rs 225 crores

## इस्पात नींति का उदारीकरण

\*117. डा॰ जिनेन्द्र कुमार जैन : सरदार जगजीत सिंह झरोड़ा :

क्या इस्पास स्नौर खान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच हैं कि इस्पात विभाग ने इस्पात नीति को और उदार बनाने के लिए कतिपय सुझाव दिये है; और
- (ख) यदि हां, तो उनका ब्यौरा क्या ग्रीर सरकार द्वारा उन पर क्या निर्णय लिया गया हैं?

इस्पात और खान मंत्री (श्री अशोक कुमार सेन): (क) और (ख) सरकार ने गौथ इस्पात क्षेत्र की उन इकाइयों जिनकी क्षमता 10 लाख मी० टन प्रति इकाई है और जो ई०ए०एफ०/ऊर्जा इष्टमी-करण प्रौद्योगिक पर ग्राधारित हैं, के लिए ग्रनेक उदार उपाय किए है जैसे कि ग्राधानिकीकरण विस्तार के लिए विद्यमान इकाइयों को ग्रनुमति देना, ग्रग्रगामी ग्रीर पश्चगामी एकीकरण के लिए मुविधा स्थापित करने ग्रीर इस्पात तैयार करने के लिए ग्रतिरिक्त क्षमता मुजित करना।

## Export of iron ore

\*118 SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: SHRI MAHENDRA PRASAD:

Will the Minister of STEEL AND MINES be pleased to state

- (a) whether considerable amount of high grade iron ore continues to be exported from Bailadila and other mines for want of adequate steel production capacity,
- (b) whether large quantities of finished steel are being imported;
- (c) if so, the quantum and value in foregin exchange of 100 ore exported during 1988, 1989 and 1990 so far,
- (d) what additional steel production capacity is proposed to be installed in the country during the Eighth Plan period; and
- (e) whether Government contemplate to make value added exports in this sector?

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN) (a) India has been exporting high grade iron ore from the Bailadila and other mines after meeting the requirements of the indigenous steel industry.

(b) On an average, about 1 5 MT of finished steel is imported per annum.